

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 193 OF 2015

Dated: 13th November, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

KKK Hydro Power Ltd. ... Appellant(s)
Vs. ...
Himachal Pradesh State Electricity Board & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Parichita Chowdhury for R-1

Mr. Matrugupta Mishra for R-4

ORDER

The learned counsel for the Appellant prays for three weeks' time to file written submissions. He is permitted to file written submission on or before 4.12.2017 after serving copy to the learned counsel for the opposite sides.

The learned counsel appearing for the Respondents are permitted to file reply in the instant Appeal on or before 6.12.2017 as requested, after serving copy to the learned counsel for the opposite sides.

List this matter for hearing on **09.01.2018** as requested by the learned counsel appearing for both the sides.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

ss/vt